

be pleased to state the number of acres of land, where there is the arrangement for irrigation by electric tube-wells, State-wise?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde):** The required information is being collected from the State Governments and will be placed on the Table of the Sabha as soon as it is received from them.

#### **Super Market at Pusa Road, New Delhi**

4420. **Shri J. Sundar Lal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a new Super Market has been built at Pusa Road in New Delhi;

(b) if so, what is its speciality; and

(c) the number of such super markets in the country at present with their locations?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri M. S. Gurupadaswamy):** (a) Yes, Sir.

(b) The building has been designed and constructed to suit the requirements of a department store. The management of the store has introduced self-service system in the grocery, provisions and household departments.

(c) 37 department stores have so far been opened. Their locations are given in the statement. Placed on the Table of the House. [Placed in Library. See No. LT-892/67].

#### **Population of S.C. and S.T. in Constituencies created for General Election**

4421. **Shri P. R. Thakur:** Will the Minister of Law be pleased to lay on the Table of the House a statement showing the percentage of the popu-

lation of the Scheduled Castes and Scheduled Tribes in each of the constituencies, both reserved and general, created for the State Assemblies and Lok Sabha for the last General Elections?

**The Deputy Minister in the Ministry of Law (Shri D. R. Chavan):** The information is not available. It will be a tremendous task to collect from the basic census tables the population figures (General, Scheduled Castes and Scheduled Tribes) for each of the 520 Parliamentary Constituencies and 3557 assembly constituencies and then find out the percentage. The labour and time involved in preparing the statements will not be commensurate with the result achieved.

#### **Co-operative Sugar Factory at Petlad in Gujarat**

4422. **Shri Narendra Singh Mahida:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the licensing of a new Co-operative sugar factory at Petlad (District Kaira) in Gujarat State has made any progress by now;

(b) whether it is a fact that this co-operative society can arrange the required finance without depending on the Industrial Financial Corporation loan; and

(c) if so, the reasons for the delay in granting a licence?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde):** (a) The proposal is under examination in consultation with the State Government.

(b) and (c). The cooperative society has indicated that it can get a medium term loan of Rs. one crore for five years from the Kaira District Central Co-operative Bank Ltd., for the purpose. The requirements of sugar factories for block capital purposes are such that this period of